

सम्मिलित कार्यक्रम के माध्यम से ऋण-ढाँचे को मज़बूत बनाया जाना चाहिए ;

- (2) सदस्यता, ग्रंथपूँजी तथा जमा खाते में वृद्धि करने के लिये गहन प्रयत्न किए जाने चाहिए ;
- (3) सहकारी ऋण, विपणन, विधायन तथा उपभोक्ता गति-विधियों के बीच अविच्छिन्न सम्बन्ध स्थापित किया जाना चाहिए ;
- (4) विभाग तथा सहकारी संस्थाओं दोनों में प्रशिक्षित कर्मचारियों के संवर्ग बनाए जाने चाहिए ;
- (5) सहकारी संस्थाओं के निर्वाचित पदाधिकारियों को प्रबन्ध सम्बन्धी पूर्ण अधिकार देकर गैर-सरकारी नेतृत्व के विकास को बढ़ावा देना चाहिए ; और
- (6) राज्य में राज्य सहकारी संघ को प्रतिनिधि संघीय संस्था के रूप में कार्य करना चाहिए ।

#### Agricultural Production

\*1478. **Shri Linga Reddy:** Will the Minister of Food, Agriculture, Community Development and Cooperation be pleased to state:

(a) the up-to-date progress made as regards the establishment of the Inputs Supply Bank to encourage ryots to increase agricultural production in the country; and

(b) the other alternative arrangements made to supply the farmers with sufficient quantities of agricultural inputs to increase the farm output?

**The Deputy Minister in the Ministry of Food, Agriculture, Community**

**Development and Cooperation (Shri Shyam Dhar Misra):** (a) There is no proposal at present for the establishment of the Inputs Supply Bank. The fertiliser Committee has however, recommended the establishment of a National Agricultural Services Corporation to coordinate agricultural supplies like seeds, fertilisers, pesticides etc. The recommendation is under examination along with other proposals.

(b) A statement is placed on the Table of the House. [Placed in Library. See No. LT-6205/66].

#### Sen Commission on Sugar

\*1479. **Shri Ramachandra Ulaka:**  
**Shri Dhuleshwar Meena:**

Will the Minister of Food, Agriculture, Community Development and Cooperation be pleased to refer to the reply given to Starred Question No. 393 on the 8th March, 1966 and state:

(a) whether the recommendations of the Sen Commission on Sugar, except the recommendation in respect of minimum cane price for 1965-66, have since been examined; and

(b) if so, the decision taken thereon?

**The Deputy Minister in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Shinde):** (a) Yes, Sir.

(b) There are a number of recommendations of the Sen Commission and decision on a few of them viz., cost schedules, excise rebate and enhancement of the excise duty to meet the export losses have been taken. The Cost schedules prepared by the Commission for calculating the ex-factory prices, have been accepted and the ex-factory prices of sugar is now fixed according to these schedules with suitable adjustments. It has been decided that there would be no need to give rebate in excise duty to the sugar industry on a long term basis but it could be considered as and when need arises. The Central excise